

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH COURT-II

12. CP 3185/2018

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.03.2021**

**NAME OF THE PARTIES: - Nandu Finvest Pvt. Ltd.
V/s
RoC, Mumbai**

Section: 252(1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared, matter is listed for hearing on **12.04.2021**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 11th day of March 2021
AAH

Sd/-

H.P. CHATURVEDI
Member (Judicial)